

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4331  
ANSWERED ON:06.12.2010  
LAND CEILING  
Semmalai Shri S.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has any proposal to reduce the present ceiling limit on agricultural wet land and dry land;
- (b) if so, the details thereof;
- (c) whether the Government has detailed information on the view that land ceiling Acts enacted and implemented in various States have resulted in low Agricultural Productivity; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (b) : With a view to looking into the unfinished task in Land Reforms, a Committee on State Agrarian Relations and the Unfinished Task in Land Reforms? was constituted under the Chairmanship of Minister of Rural Development vide Resolution dated 9.1.2008. The terms of reference of the Committee, inter-alia, included in-depth review of the issues related to land ceiling programme, etc. The Committee has submitted its report, and has made recommendations on various aspects of Land Reforms. The report of the Committee is to be placed before the ?National Council for Land Reforms? constituted under the Chairmanship of the Prime Minister for its consideration and directions. However, it has been decided that the recommendations of the Committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the ?National Council for Land Reforms?. Accordingly, the recommendations are being examined by the CoS.

(c) to (d): The Government has no information on the matter of land ceiling Acts enacted and implemented in various States, have resulted in low agricultural productivity.